

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 171 of 2012**

**Dated : 5<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Delhi Distribution Co. Ltd. ...Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhury  
Mr. Anand Kumar Shrivastava  
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Pradeep Misra for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the matter for final disposal on **03.04.2013**. In the meantime, it is open to the Respondent to file the reply after serving copy on the other side.

**(V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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